

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETY-FIRST REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Ninety-first Report.

2. The Committee met on the 1st August, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 5th August, 1966.

3. The Members whose Resolutions had been included in the List of Business for the 5th August, 1966 had been invited to present their views on the Resolutions before the Committee. Shri Hem Raj attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Recognition and support to handloom fabrics by Foreign Governments etc. | 1½ hour |
| (2) Resolution regarding Liquidation of illiteracy. | 1½ hour |
| (3) Resolution regarding Nationalisation of export-import trade. | 1½ hour |
| (4) Resolution regarding Merger of Goa with Maharashtra. | 1½ hour |

NEW DELHI;

August 1, 1966.

Sravana 10, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'
Bills and Resolutions.